

श्री रवि राय : कोई वायर पुलिंग नहीं होना चाहिये ।

SHRI ANNASAHIB SHINDE : I have conceded the point that appointments in the Food Corporation should be strictly on merit and that should be the only criterion for selection.

SHRI S. KANDAPPAN : You are avoiding the question of retrenchment.

SHRI ANNASAHIB SHINDE : I do not want to say anything which may not be correct. I have gone into the telegram which is from Tanjore of Madras I have no immediate information. I will try to get the information, but I have explained the broad approach of the Government. As a result of this transfer of the employees of the Food Department the intention is not to retrench the employees of the Food Corporation who have been directly recruited.

I have already explained the position.

श्री रवि राय : भविष्य में भी नहीं करेंगे ? .. (व्यवधान) . . .

SHRI ANNASAHIB SHINDE : I am sorry to say—because I have explained this point. (Interruptions). The employees are being transferred along with their work. Therefore, as a result of transfer.....

MR. DEPUTY-SPEAKER : How much more time will the hon. Minister take ?

SHRI ANNASAHIB SHINDE : I will take about 7 or 8 minutes more.

MR. DEPUTY SPEAKER : He may then continue after lunch.

RE. BUSINESS OF THE HOUSE

MR. DEPUTY-SPEAKER : At the request of Shri Madhu Limaye and Shri Fernandes, the discussion under Rule 193 has been deferred.

13 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock

The Lok Sabha then re-assembled after Lunch at five minutes past Fourteen of the Clock.

[SHRI R. D. BHANDARE in the Chair]

FOOD CORPORATION (AMENDMENT) BILL—Contd.

MR. CHAIRMAN : The hon. minister may continue.

श्री जार्ज फरनेन्डोज (बम्बई दक्षिण) : सभापति महोदय, अभी इस सदन के अन्दर जो विधेयक आने वाला है उस के सिलसिले में व्यवस्था सम्बन्धी प्रश्न उठाना चाहता हूँ..

सभापति महोदय : उसके आने के बाद आप अपनी व्यवस्था को बात सुनाइयेगा ।

श्री जार्ज फरनेन्डोज : आप पहले मेरी बात सुन तो लीजिये । मेरी इस सदन के कामकाज के बारे में एक बहुत ही बड़ी तकलीफ है.....

सभापति महोदय : वाद में रखियेगा ।

श्री जार्ज फरनेन्डोज : आप एक मिनट केवल मेरी बात सुन लें क्योंकि अगर अभी आप नहीं सुनते हैं तो वह वाद में बेमतलब हो जायगी ।

आज सुबह बम्बई के मजदूरों के संगठनों की ओर से एक पेटिशन मराठी भाषा में मैंने लोकसभा सचिवालय के दफ्तर में दी है । जिसको कि मुझे सदन में पेश करना है लेकिन दफ्तर मुझे यह कह करके कि उसके हिन्दी अथवा अंग्रेजी अनुवाद के बिना अनुमति नहीं दी जा सकती है । उसको पेश करने की इजाजत नहीं दे रहा है ।

SHRI ANNASAHIB SHINDE : Sir, I have already satisfied hon. members in regard to the important matters raised by them. Various figures have been mentioned about the number of directly recruited employees of the Food Corporation as 3000 and above. The number is not so big. There are only about 2300 direct recruits and out of them, category 3-quality inspectors—form the bulk. There